

ITEM NO.43

COURT NO.7 SECTION II
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).1571-1573/2015

RAKESH AGARWAL

Appellant(s)

VERSUS

HIGH COURT OF JUDICATURE AT ALLAHABAD

THROUGH ITS REGISTRAR GENERAL Respondent(s)

(With appln. (s) for stay and Office Report)

Date : 03/01/2017 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s) Dr. Rajeev Sharma, Adv.

Mr. V.K. Shukla, Adv.

Ms. Anchal Mehrotra, Adv.

Mr. Rovin Babu, Adv.

Mr. Raghuvir Sharma, Adv.

Mr. Dharmendra Sharma, Adv.

Mr. Vipin Kumar Sharma, Adv.

Mr. Kamrendra Pratap Singh, Adv.

Mr. Bhanwar Pal Singh Jadon, Adv.

Mr. Ravinder Kumar, Adv.

For Respondent(s) Mr. Sunny Choudhary, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Post the matter for hearing in the 3rd week of March, 2017 on a non-miscellaneous day.

(B.Parvathi)

Court Master

(Renu Diwan)

Assistant Registrar